

FORM A

PUBLIC ANNOUNCEMENT

*[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]*

**FOR THE ATTENTION OF STAKEHOLDERS OF AMMERAAL BELTECH (INDIA)
PRIVATE LIMITED**

1. Name of the Corporate Debtor	AMMERAAL BELTECH (INDIA) PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	October 22, 2010
3. Authority under which Corporate Debtor is Incorporated/Registered	Companies Act, 1956
4. Corporate Identity Number	U25192TN2010FTC077795
5. Address of the Registered Office of the Corporate Debtor	PLOT NO.38, DOOR NO.40, 2ND MAIN ROAD, AMBATTUR INDUSTRIAL ESTATE CHENNAI 600058
6. Liquidation commencement date of Corporate Person	13 th July, 2022
7. Name, address, email address and the registration number of the Liquidator	Shanmugakani Saraskumar Contact Address: 132A, NTR Street, Rangarajapuram Main Road, Kodambakkam, Chennai - 600 024. Mobile no: 9444011294 Email ID: saraskcsca@gmail.com Registration number: IP/N00265
8. Last date of submission of claims	13 th August, 2022

Notice is hereby given that Ammeraal Beltech (India) Private Limited has commenced Voluntary Liquidation on 13th July, 2022

The Stakeholders of Ammeraal Beltech (India) Private Limited are hereby called upon to submit their proof of claims on or before 13th August, 2022 to the liquidator at the address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: July 15, 2022

Place: Chennai



Shanmugakani Saraskumar